SHRI R. MOHANARANGAM: For the past one year?

MR. CHAIRMAN: I don't know how long.

SHRI R. MOHANARANGAM: They have taken more than a year without taking action against the officials.

MR. CHAIRMAN: Mr. Minister, when will you complete it?

SHRI BUTA SINGH: Sir, findings of the Inquiry Committee have come to the Department and the Inquiry Committee came to the conclusion that the collapse of the tank was due to weak concrete in the shaft, and based on the recommendation of the Inquiry Committee, departmental proceedings against the following officials have been taken up for major penalty:

Shri S. C. Gupta, Executive Engineer;

Shri J. C. Jain, Assistant Engineer;

Shri R. C. Kaushal, Junior Engineer.

In addition to this, as the hon. Member himself was keen to know action taken against others, the karmacharis and the other employees, Sir, the Lt. Governor himself desired that explanations of other officers be called, and so, explanations of the Executive Engineer. Assistant Engineer, Junior Engineer, and another Junior Engineer, were called; the departmental proceedings were instituted and they were enquired into, for their negligence in carrying out the necessary tests for the water tank before filling it up. After obtaining the explanations of these officers, reference was made to the Central Vigilance Commission who advised that the DDA may deal with these cases. Direct responsibility of these 3 or 4 officers was not established, but those who were on the spot and were in charge of the work, were taken up for major penalty. One Engineer approached the High Court and got a stay order against the reversion order. That stay order is still there, but we are proceeding departmentally according to the advice of the Central Vigilance Commission.

MR. CHAIRMAN: Next question 384.

Inadequate growth in fertiliser Consumption

@*384. SHRI SURAJ PRASAD†:
SHRI INDRADEEP SINHA:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the fertilizer industry in the country is facing the problem of glut due to inadequate growth in fertilizer consumption; and

(b) if so, what are the details in this regard and what steps have been taken to study the problem and to improve the situation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHD. KHAN): (a) and (b) No, Sir. Though the rate of growth in fertiliser consumption during 1982-83 has been comparatively less mainly owing to aberrant weather conditions, yet the indigenous production during the year and the available stocks of fertilisers were still less than the estimated requirement of fertilisers in the country necessitating import of fertilisers to bridge the gap between the total requirement and the total domestic availability. The various factors inhibiting the growth of fertiliser consumption are kept under constant review and appropriate remedial measures taken. They *inter-alia* include the steps detailed in the statement (*See below*) laid on the Table of the House.

@Previously Starred Question 304 transferred from the 21st March, 1983

†The question was actually asked on the floor of the House by Shri Suraj Prasad.

Statement

Steps taken to increase fertiliser consumption

(i) Ensuring adequate and timely availability of fertilizers through domestic production and import.

(ii) Ensuring favourable cost-benefit ratio by increasing the support prices of crops to reflect the increase in fertilizer prices.

(iii) Delivery of fertilizers upto Block Headquarters on Government account all over the country.

(iv) Increase in the distribution margin by about 22 per cent w.e.f. 15-8-1981 on adhoc basis pending indepth study.

(v) Opening of over 20,000 additional sale points during the year 1982-83 in order to ensure easy availability of fertilisers near the consuming centres.

(vi) Launching intensive fertiliser promotion campaign in selected districts where consumption potential exists and at present the consumption is low.

(vii) Increasing the short term loan to the States for purchase and distribution of the inputs, including fertilisers from Rs. 136 crores in 1979-80 to Rs. 200 crores in 1980-81 and 1981-82 and to Rs. 250 crores in 1982-83.

(viii) Subsidy on Phosphatic and Potassic fertilizers to the small and marginal farmers @25 per cent and 33-1/3 per cent and to Tribal farmers @50 per cent under Integrated Rural Development Programme.

श्री सूरज प्रसाद : महोदय, सवाल में यह है कि क्या फर्टिलाइजर का ब्लैकमार्केट नहीं है। इस संबंध में मंत्री जी ने कोई जवाब हम लोगों को नहीं दिया। इतना ही बताया कि क्या-क्या स्टेप्स लिए गये हैं कंजम्प्शन बढ़ाने के लिये। मैं सरकार से यह जानना चाहता हूं कि क्या सरकार यह बतायेगी कि 1981-82 और 1982-83 में फर्टिलाइजर का प्रोडक्शन देश में कितना हुआ और कितना बाहर से इंपोर्ट किया गया। उसी तरह से क्या सरकार यह भी बतायेगी कि 1981-82 और 1982-83 में देश में फर्टिलाइजर का कितना कंजम्प्शन हुआ और इसमें कंजम्प्शन का रेट आफ ग्रोथ होता है। इन तीन बातों को अगर सरकार बताये तो मैं समझता हूं कि इस क्वेश्चन के साथ न्याय या जा सकता है।

राव बीरेन्द्र सिंह : जनाब, 1981-82 में देश में प्रोडक्शन फर्टिलाइजर का 40.93 लाख टन हुआ। इंपोर्ट 20.41 लाख टन और कंजम्प्शन था 60.64 लाख टन। और कुछ पूछना चाहें तो बता सकता हूं।

श्री सूरज प्रसाद : हमने तीन साल का पूछा था। 1982-83 में क्या कंजम्प्शन हुआ ?

RAO BIRENDRA SINGH: In 1982-83, consumption is 64.18 lakh tonnes; production—44.5 lakh tonnes and import—11.05 lakh tonnes only. If you want projection for the next year, I can give that also.

श्री सूरज प्रसाद : मैं दूसरा प्रश्न सरकार से यह जानना चाहता हूं कि क्या यह बात सही है कि 1979 में नाइट्रोजन फर्टिलाइजर की कीमत प्रति टन 1450 रु० थी। 1980 में 2000 और फिर 1980 के कुछ महीनों में 24 हजार रुपये प्रति टन हो गई ? क्या यह बात सही है कि फर्टिलाइजर की कीमतें लगातार बढ़ाने से किसानों को जितना कंजम्प्शन फर्टिलाइजर का करना चाहिए था, उतना उन्होंने नहीं किया है ? क्या यह बात भी सही है कि 1978-79 में जहां फर्टिलाइजर का कंजम्प्शन का रेट 19.4 प्रतिशत था वहां 1979-80 में वह 2.7 और 1981

82 में और भी घटा है ? क्या सरकार को यह बात मालूम है अगर मालूम है तो क्या सरकार जो फर्टिलाइजर की कीमतें लगातार बढ़ा रही है उसको कम करने की दिशा में कोई कदम उठाना चाहती है ?

राव बीरेन्द्र सिंह : जनाब, मेरे साथी ने पहले जवाब दे दिया कि बहुत से कारण हैं जिनकी वजह से फर्टिलाइजर के कंजम्प्शन की वृद्धि दर पिछले सालों में कम हुई हैं। उसके लिए कुछ फिगर्स जो माननीय सदस्य ने बताई कि 1979-80 में 2.7, वह हमारे हिसाब में भी ठीक है क्योंकि उस वक्त देश में अनेक भागों में सूखा पड़ा हुआ था। इसलिए फर्टिलाइजर का कंजम्प्शन कम हुआ।

कीमत के मुताल्लिक आपने सवाल किया है तो कोशिश यही की जाती है कि दाम कम किया जाए। लेकिन पिछले सालों में कीमतें बढ़ी हैं, उसके बावजूद भी फर्टिलाइजर के डिस्ट्रीब्यूशन पर जो सरकार को घाटा उठाना पड़ता है वह भारी रकम है। 800 करोड़ रुपये के करीब हानि इस पर सालाना होती है। पीछे जो फैसला किया गया कि फर्टिलाइजर की कीमतें सारे मुल्क में एक हों चाहे वह जगह रेल हैड के नजदीक हो या बहुत इंटीरियर में हो, इससे काफी घाटा उठाना पड़ता है।

श्री सूरज प्रसाद : आपने यह नहीं बताया कि 1982-83 में फर्टिलाइजर का कंजम्प्शन रेट क्या है। 1981 में 2.7 का तो आपने क्लियर कर दिया।

राव बीरेन्द्र सिंह : श्रीमन् 1981-82 में 9.9 परसेन्ट ग्रोथ है पिछले साल की बनिस्पत और 1982-83 में अंदाजा है कि 5.8 परसेन्ट ग्रोथ होगा उसके पहले साल की बनिस्पत।

श्री इन्द्रदीप सिंह : मैं कृषिमंत्री जी से जानना चाहता हूं कि क्या योजना आयोग के सदस्य डा० सी० एच० हनुमंतराय ने अपने हाल के एक भाषण में अध्ययन के बाद यह निष्कर्ष पेश किया है कि फर्टिलाइजर की कीमत बढ़ जाने के कारण जो छोटे और मझोले किसान हैं उनके यहां फर्टिलाइजर की खपत घटती जा रही है और जो बड़े लोग हैं वे फर्टिलाइजर की कंजम्प्शन मेन्टेन कर पाते हैं जबकि छोटे जो किसान हैं वे नहीं कर पाते हैं। मैं पढ़ देता हूं :

> "All these studies indicate that after the onset of green revolution in the seventies the large farmers have been able to step up investment in pumpsets for irrigation and that the consumption of fertilizers as well as output per hectare among such farms is higher than among small farms."

यह वास्तविकता है कि ऊंची कीमतों की वजह से मझोले और छोटे किसान आपका फर्टिलाइजर नहीं खरीद पाते हैं। उस हालत में क्या सरकार यह फैसला करेगी कि फर्टिलाइजर पर जो भी सबसिडी दी जाती है वह सिर्फ छोटे और मझोले किसानों को दी जाए और बड़े फार्मर्स को फर्टिलाइजर पर सबसिडी न दी जाए।

राव बीरेन्द्र सिंह : सबसिडी फर्टिलाइजर के ऊपर सिर्फ छोटे और मझोले किसानों को ही दी जाती है। स्माल और मार्जिनल किसानों को दी जाती है दूसरों को नहीं दी जाती है। यह सबसिडी कोआपरेटिव के जरिये रूरल डेवलपमेंट मिनिस्ट्री के तहत दी जाती है।

श्री इन्द्रदीप सिंह : छोटों को नहीं मिलती है।

राव बीरेन्द्र सिंह : छोटों के लिये ही सबसिडी है। अगर कोई बड़ा बेईमानी से ले जाए तो उसके लिये हम देख भाल करेंगे।

SHRI M. M. JACOB: Is the Minister aware of the fact that some of the major fertilizer consuming units are now making use of the fertilizer only when it is absolutely essential, that means, discriminate use of fertilizer, and the fertilizer companies in order to promote their sale of fertilizers sell the fertilizer to farmers everywhere, as far as possible? But of late it has been proved that fertilizer application is not necessary in certain areas. After the soil testing and analysis of the leaves, some dose of fertilizer is not required at all to the extent it was required earlier. So, is the Government aware that the fertilizer consumption has been reduced in some of the major areas because of the leaf and soil analysis and test ing thereby reducing applications of the dosage of fertilizers? Also I would like to know the per hectare consumption of fertilizer in the various States, if there is a ready-made reply at the moment.

RAO BIRENDRA SINGH: The average consumption of fertilizer in the country to my mind is somewhere around 30 to 32 k.g. per hectare, but I do not have the figures with me at present in respect of each State. Of course, there are certain States where there is very little fertilizer consumption. Even there are districts where there is almost no consumption of fertilizer at all. Certain areas are very badly under-developed and we are trying to promote the use of fertilizers in those areas. Some districts have also been selected for intensive promotion of fertilizer consumption. It may be very difficult for me to agree to the suggestion of the hon. Member that there is indiscriminate use of fertilizer by farmers in the country. We try to educate the farmers for increasing the efficiency of fertilizer-use through our extension programmes both under the Centre and under the State Governments. Training camps are held, and the capacity of the farmers in India being limited for purchase of fertilizers, they do not have so much resource. So, I do not think it is true that fertilizer-use by farmers is in larger quantities than it is actually required. In fact, the position is the reverse. We want to increase the use of fertilizer. Of course, the type of fertilizer, the nutrients required by the soil in any tried place have to be determined first, and for that we have soil testing facilities all over.

SHRI NIRMAL CHATTERJEE: Sir, . . . (*Interruptions*).

MR. CHAIRMAN: I am giving chance to some new Members. The regular ones get chance on every question, every day.

SHRI NIRMAL CHATTERJEE: Am I considered among the regular ones? My question is, is it true that the same percentage increase in fertilizer consumption is leading to lower percentage increase in agricultural output? If it is true, why is it so? And can strict implementation of all land reform measures be an answer to this decreasing return of increasing fertiliser use?

RAO BIRENDRA SINGH: Sir, land reform laws have been framed with a view to increasing better utilisation of land and increasing the production—i.e., greater use of fertilizers and also increased production. But there is no doubt that the price of fertilizers also is a factor which determines the quantum of fertilizer consumption. If the prices are high, it is natural that the small and poor farmers would not have the capacity to use it.

SHRI NIRMAL CHATTERJEE: Sir, may I ask my question again so that the Minister can answer it? What I have asked is that the same percentage rise in fertilizer consumption is not giving rise to the same percentage increase in output. The input-output relationship is worsening. I am asking the question whether it is so. Perhaps it is my fault that I have not been able to explain my question. Would he now answer the question whether we are having decreasing return in terms of further use of fertilisers?

RAO BIRENDRA SINGH: Sir, it is a very general question. Fertiliser is not the only thing on which increase in production per unit depends. Efficient use of fertilisers is one thing. Its timely use and in proper doses is also another very important factor. And the provision of proper irrigation for fertilisers is another factor.

SHRI DIPEN GHOSH: Whatever doses are being used, are they resulting in increased output?

RAO BIRENDRA SINGH: It depends from field to field. How can I say anything about this?

SHRI NIRMAL CHATTERJEE: Let me tell you. Between 1975 and 1979, for a particular percentage rise in fertiliser consumption, there was an addition of 10 million tonnes of foodgrains. Between 1978-79 and 1981-82, for the same percentage rise, the addition is only 1 million tonnes. This has been noted in the various economic journals.

SHRI DIPEN GHOSH: It has become counter-productive.

SHRI NIRMAL CHATTERJEE: My question is, if this is so, whether this is in your knowledge and if it is, why is it happening?

SHRIMATI KANAK MUKHERJEE: It is diminishing instead of increasing.

MR. CHAIRMAN: If everybody begins to get up, the Minister will not have the chance to reply.

SHRI NIRMAL CHATTERJEE: I am helping him to understand.

MR. CHAIRMAN: Rao Birendra Singh understands his subject very well.

RAO BIRENDRA SINGH: Whatever can appeal to the commonsense of a farmer is known to me. I have already answered the question. Fertiliser consumption is not the only factor on which increase or decrease in production is dependent. In 1979-80, the growth of fertilisers consumption came down to 2.7 per cent. as has just been said. But the decrease of 22 million tonnes of foodgrains in that year was not only on account of the decrease in fertiliser consumption. It was on account of a very bad drought and rain deficiency all over the country. So there can be many things, as I have already stated.

श्री विट्ठलभाई मोतीराम पटेल : श्रीमन्, मैं यह कहना चाहता हूं कि फर्टिलाइजर्स जो हिन्दुस्तान में बनते हैं उसकी प्राइस इन्टरनेशनल तय की जाती है जबकि हमारे यहां कास्ट आफ प्रोडक्शन बहुत कम आती है, लेकिन इन्टरनेशनल प्राइस तय किये जाने से फर्टिलाइजर्स में बहुत ज्यादा प्रोफिट होता है। आप फर्टिलाइजर्स का इन्टरनेशनल प्राइस चार्ज करते हैं। इसके अलावा हिन्दुस्तान का किसान जब गेहूं का इन्टरनेशनल प्राइस मांगता है, जो आप अमेरिका वगैरह से मंगाते हैं, तो उसको गेहूं का इन्टरनेशनल प्राइस नहीं दिया जाता है। एसी हालत में मैं यह जानना चाहता हूं कि हिन्दुस्तान में जो फर्टिलाइजर्स बनता है उसकी कास्ट आफ प्रोडक्शन क्या है और जो आप इम्पोर्ट करते है उसका कास्ट आफ प्रोडक्शन क्या है ?

राव बीरेन्द्र सिंह : फर्टिलाइजर की कास्ट वगैरह की बात है तो फर्टिलाइजर एंड कैमिकल मिनिस्टर से प्रश्न करें तो बेहतर होगा क्योंकि यह उनके चार्ज में है।

श्री विट्ठल भाई मोतीराम पटेल : इंटरनेशनल प्राइस तय की जाती है।

राव बीरेन्द्र सिंह : इंटरनेशनल प्राइसेज किस चीज की तय की जाती हैं ? मुल्क में फर्टिलाइजर की प्राइस तय होती है। हर चीज को इंटरनेशनल प्राइसेज से नही जोड़ा जा सकता है। शूगर का प्रोडक्शन देश में बहुत होता है। लेकिन हमारी कास्ट आफ प्रोडक्शन

बाकी दूसरी कन्ट्रीज की बनिस्बत बहुत ज्यादा है। इसलिये एक्सपोर्ट करने के अन्दर भी दिक्कत पड़ती है, क्योंकि शूगर की इंटरनेशनल प्राइस बहुत नीचे है आजकल हिन्दुस्तान के बनिस्बत। इसी तरीके से फर्टिलाइजर के प्राइसेज भी इंटरनेशनल मार्केट में फ्लक्चुयेट होते रहते हैं, कभी चढ़ जाते हैं, कभी गिर जाते हैं। जैसा मैंने पहले कहा फूडग्रेन के प्राइस भी उसी आधार तय पर नहीं कर सकते, जो इंटरनेशनल मार्केट में होता है। इससे किसान हमारा नुक्सान में होगा। कभी कभी तो वहां अनाज फूंकना भी पड़ता है, कुछ कन्ट्रीज के अन्दर प्राइसेज इतनी नीचे चली जाती हैं। क्या हम अपने किसान को प्राइस इतनी कम दें? हम देश की हालत को देखकर मुकर्रर करते हैं कि हमारी कास्ट आफ प्रोडक्शन क्या है, कंज्यूमर्स को हमें कितना फायदा पहुंचाना है, सरकार कितनी सब्सिडी का बोझ बर्दाश्त कर सकती है, इन सारी चीजों को ध्यान में रखकर क्या कोई तरीका निकाला जाता है।

Class I Officers in the Ministry of Agriculture above the age of superannuation

*385. DR. (SHRIMATI) NAJMA HEPTULLA: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of Class I Officers in his Ministry|Department who have been (i) given extension beyond the age of superannuation, (ii) re-employed after retirement on reaching superannuation or (iii) have completed their tenure in Delhi with the Central Government;

(b) whether the services of these Officers are being dispensed with or whether they have been reverted to their respective State Governments, as the case may be, in accordance with Government's latest policy; and

(c) what are the reasons for making exceptions in particular case(s), if any?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARIF MOHD. KHAN): (a) and (b) No Class I officer has either been given extension or re-employed after the age of superannuation. Only one Officer is on extended tenure till 31st March, 1983.

(c) Does not arise.

डा० (श्रीमती) नाजमा हेपतुल्ला : सर, इस सवाल के जवाब में माननीय मंत्री जी ने बताया कि कोई इररेगुलेरीटीज नहीं हुई हैं और जैसा उन्होंने बताया है कि सिर्फ एक ही आदमी को एक्सटेंशन दिया है और वह भी एक सप्ताह के बाद खत्म हो जायेगा . . .

श्री सभापति : आठ दिन का मेहमान है, किस्सा खत्म हो जायेगा।

*386. [*The questioner (Shri Robin Kakati) was absent. For answer* vide col 34 infra.]

*387. [*The questioner (Shri Pandurang Dharmaji Jadhav) was absent. For answer* vide col 35 infra].

*388. [*The questioner (Shri M. Basavaraju) was absent. For answer* vide col 36 infra].

MR. CHAIRMAN: It is very unfortunate that Members give notice of the questions and are not present. Question No. 389.